

V
ITEM NO.7

Court No.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
WRIT PETITION (CIVIL) NO(s). 305 OF 2013

LALIT KUMAR & ORS.

Petitioner(s)

VERSUS

NEW DELHI MUNICIPAL COUNCIL & ANR.

Respondent(s)

(With appln(s) for interim Relief and office report)

Date: 29/05/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Petitioner(s)

Mr. Arun K. Sinha, Adv.
Ms. Kumkum, Adv.
Mr. Rakesh Singh, Adv.

For Respondent(s)

Mr. Rakesh Kumar Khanna, ASG
Mr. Harish Prabhakar, Adv.
Mr. S. Nagarajan, Adv.
Ms. Anjali Chauhan, Adv.
Mr. Suryakant, Adv.

UPON hearing counsel the Court made the following
O R D E R

Tag with IA No. 1 in IA No. 4 in IA Nos. 411-412 In Writ
Petition(Civil)No. 1699 of 1987, etc.

Status quo, as on today, shall be maintained in the
meantime.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master